

**Affidavit to be Furnished by the candidate along with Nomination Paper
Before the Returning Officer
For election to BIHAR VIDHAN SABHA (name of the House)
From 62, PURNEA GENERAL Constituency (Name of the Constituency)**

VIJAY KUMAR KHEMKA, S/O SRI MANGAL CHAND KHEMKA.

Aged 58 years, resident of SONALI CHOWK NH-31, P.O-GULABBAGH, P.S.-SADAR, District-PURNEA STATE-BIHAR (mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by **BHARTIY JANTA PARTY (BJP)** (name of the political party) / am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown In Income Tax Return (in Rupees)
1.	Self	AEOPK9402J	2015-16	553599.00
2.	Spouse- SUCHITRA DEVI	ADJPD8492M	2015-16	220561.00
3.	Dependent 1	NIL	NIL	NIL
4.	Dependent 2	NIL	NIL	NIL
5.	Dependent 3	NIL	NIL	NIL

(3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

Sl.No.	Offence	Description
	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	NIL
	Name of the court, Case No. and Date of taking cognizance :	NIL
	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	NIL

(4) Cases in which I have been convicted by a court of law (other those referred to in Form 26)

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	NIL
(b)	Name of the Court(s), Case No. And Date(s) of order(s) :	NIL
(c)	Punishment imposed :	NIL

I give herein below the details of the assets (movable and immovable etc.) of myself, my spouse and all dependents:

A. Details of movable assets:

(Note:

- Assets in joint name indicating the extent of joint ownership will also have to be given
- In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme, Name of Bank/ Institution and Branch are to be given
- Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non- listed companies should be given.
- Dependent', here means a person, substantially dependent on the income of the candidate. 5. Details including amount is to be given separately in respect of each investment)

S.No.	Description	Self	Spouse	Dependent 1	Dependent 2	Dependent 3
i.	Cash in hand (31.03.2016)	24908.15	68571.40	NIL	NIL	NIL
ii.	Details of Deposits in Bank Accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit (31.3.2016)	SBI SB A/c -30479349861 Rs- 28416.52 Allahbad Bank SB A/c -20932441710 Rs. 31089.70 Andhra Bank A/c- 201710100052143 Rs.80304.50 SBI Bihar Vidhan Sabha SB A/c - 35406455143 Rs. 141257.00 FDR (SBI) – 431500/- FDR (SBI) – 569300/- Total Rs: 12,81,867.72	SBI (GLB) SB A/c – 30733742684 Rs. 95748.00 HDFC (GLB) SB A/c- 50100094858211 Rs. 22643.62 Total Rs: 1,18,391.62	NIL	NIL	NIL
iii.	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and Others and the amount.	NIL	NIL	NIL	NIL	NIL
iv.	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount (Up to Paid Up Value 31/03/2017)	LIC Policy No. 526118779 Rs. – 38145/- 520960501 Rs. 32706/- 520326035 Rs. 34799/- 527045593 Rs. 150925/- Total : 2,56,575/-	LIC Policy No. 523594232 Rs. – 42152/- 520960502, Rs – 34722/- Total : 76,874/-	NIL	NIL	NIL
v.	Personal loans/advance given to any person or entity including firm, Company, Trust etc. And other receivables from debtors and the amount. (31.3.2016)	Chiranjiv Kumar Khemka Rs. 1,50,000/- Security (NBSEB) Electric Rs. 2400/- Total: 1,52,400/-	NIL	NIL	NIL	NIL
vi.	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount) (31.03.2016)	BR11J/5151 Car Hyundai i10 Dt. 02/12/2015, Rs. 75,000/- BR11X/5151 Car Scorpio M&M Dt. 16/02/2016 Rs. 13,80,419/- Total : 14,55,419/-	NIL	NIL	NIL	NIL
vii.	Jewellery, bullion and valuable thing (give details of weight and value)	Gold Chain (27gm) Dt. 26/05/15, Rs. 84,507/- Gold Ring (23gm) Rs. 62,100/- Total : 1,46,607/-	Gift Form Marriage & Other Gold (300gm) Rs.8,70,000/-, Silver (1Kg) Rs.40,000 Total: 9,10,000/- (Current Market Value)	NIL	NIL	NIL

iii.	Any other assets such as value of Claims/ interest (31.03.2016)	Revolver – 82,720/- CCTV Camera – 23,200/- Mobile Set – 23,358/- Loudspeaker – 3,650/- Laptop/Computer – 1,02,400/- Furniture – 50,520/- Total – 2,85,848/-	Mobile Set 15,100/-	NIL	NIL	NIL
ix.	Gross Total value	36,03,624.87/-	11,88,937.02/-			

B. Details of Immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent 1	Dependent 2	Dependent 3
(i)	<u>Agricultural Land</u>					
	Location(s)	NIL	NIL	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in acres)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc.	NIL	NIL	NIL	NIL	NIL
	Approximate Current market value	NIL	NIL	NIL	NIL	NIL
ii.	<u>Agricultural Land</u>					
	Location(s)	NIL	NIL	NIL	NIL	NIL
	Survey number(s)					
	Area (Total measurement in sq. ft.)	NIL	NIL	NIL	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	NIL	NIL	NIL	NIL	NIL
	Cost of Land (in case of purchase) at the time of purchase	NIL	NIL	NIL	NIL	NIL
	Any Investment on the land by way of development, construction etc. Approximate Current market value	NIL	NIL	NIL	NIL	NIL
iii.	<u>Commercial Buildings</u> (including apartments)	मीजा फतेहपुर (कसबा)				
	-Location(s)	थाना सं० – 244	NIL	NIL	NIL	NIL
	-Survey number(s)	खाता सं० – 199 खेसरा सं० – 257/258				
	Area (Total measurement in sq.ft.)	23685.48 (Sq.ft.)	NIL	NIL	NIL	NIL
	Built up Area (Total measurement in sq. ft.) (Godown)	17000 Sq.ft.	NIL	NIL	NIL	NIL
	Whether inherited property (Y or N)	NO	NIL	NIL	NIL	NIL
	Date of purchase in case of self acquired property	29/10/2007 26/12/2007 27/12/2007	NIL	NIL	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	3,46,865/-	NIL	NIL	NIL	NIL
	Any Investment on the property by way of development,	Godown Rs. 63,38,400/-	NIL	NIL	NIL	NIL

	construction etc.				
	Approximate Current market Value (31.03.2017)	Rs. 63,38,400/-	NIL	NIL	NIL
	Residential Buildings (including apartments,) - Location(s)	NIL	मौजा- अब्दुल्ला नगर मुलाबादग, थाना सं. 100/1. खाता सं- 641	NIL	NIL
iv.	- Survey number(s)		खेसरा - 1538		
	Area (Total measurement in Sq. ft.)	NIL	2602.86 (Sqft)	NIL	NIL
	Built up Area (Total Measurement in sq. ft.)	NIL	2100 (Sqft)	NIL	NIL
	Whether inherited property (Yes or NO)	NIL	N/A	NIL	NIL
	Date of purchase in case of self acquired property	NIL	06/09/1993	NIL	NIL
	Cost of property (in case of purchase) at the time of purchase	NIL	Rs. 40,000/-	NIL	NIL
	Any Investment on the land by way of development, construction etc. (31.03.2016)	NIL	House Rs. 15,38,025/-	NIL	NIL
	Approximate Current market Value (31.03.2017)	NIL	Rs. 46,86,000/-	NIL	NIL
v.	Others (such as interest in property)	NIL	NIL	NIL	NIL
vi.	Total of Current Market Value of (i) to (v) above (31.03.17)	1,39,82,400/-	46,86,000/-	NIL	NIL

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-

(Note: Please give separate details of name of Bank, institution, entity or individual and amount for each item)

S.No.	Description	Self	Spouse(s)	Dependent 1	Dependent 2	Dependent 3
i.	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan (31/03/2016)	SBI Gulabgh TL Godown Loan Rs. 26,12,610/- SBI Bihar Vidhan Sabha (Patna) Car Loan - 10,00000/- Total Rs : 36,12,610/-	NIL	NIL	NIL	NIL
	Loan or dues to any Individuals/ Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan (UNSECURED LOAN) UPTO 31/03/2016	Niraj Trading Ccompany Rs. - 3,25,684/- Priti Khemka - 19,500/- Alok Khemka (HUF) Rs.- 18,500/- Upasana Khemka - 19,600/- Total Rs: 3,83,284/-	NIL	NIL	NIL	NIL
	Any other liability (31.03.2016)	M/s Bishwnath Pd. Raja Ram (Begusarai) Rs. 70,356/-	NIL	NIL	NIL	NIL
	Grand total of liabilities 31.3.16	Total Rs: 40,66,250/-	NIL	NIL	NIL	NIL
ii.	Government Dues: Dues to departments dealing with government accommodation	NIL	NIL	NIL	NIL	NIL
	Dues to departments dealing with supply of water	NIL	NIL	NIL	NIL	NIL
	Dues to departments	NIL	NIL	NIL	NIL	NIL

...ing with supply of electricity					
Dues to departments dealing with supply of telephones/mobiles	NIL	NIL	NIL	NIL	NIL
Dues to departments dealing with government transport (including aircrafts and helicopters)	NIL	NIL	NIL	NIL	NIL
Income Tax Dues	NIL	NIL	NIL	NIL	NIL
Wealth Tax Dues	NIL	NIL	NIL	NIL	NIL
Service Tax Dues (31/03/2016)	35,256/-	NIL	NIL	NIL	NIL
Municipal /Property Tax Dues	NIL	NIL	NIL	NIL	NIL
Sales Tax Dues	NIL	NIL	NIL	NIL	NIL
Any other dues	NIL	NIL	NIL	NIL	NIL
Grand total of all Govt. dues (31/03.2016)	35,256/-	NIL	NIL	NIL	NIL

(7) Details of profession or occupation:

- a. Self ...व्यवसायी, समाजसेवी एवं जनप्रतिनिधि
b. Spouse ...व्यवसाय एवं गृह कार्य

(8) My educational qualification is as under:

- (1) मैट्रिक, सुमरित उच्चतर माध्यमिक विद्यालय बनमनखी, पूर्णियाँ (बिहार विद्यालय परीक्षा समिति पटना वर्ष-1974)
(2) इंटरमीडिएट, ललित नारायण मिथिला विश्वविद्यालय, दरभंगा (बिहार) वर्ष-1976

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course)

(Name of the School /College/ University and the year in which the course was completed.)

(9) ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate		Vijay Kumar Khemka				
2.	Full postal address		Sonoli Chowk NH-31, P.O.-Gulabbagh, P.S. Sadar, Dist – Purnea -854326 (Bihar)				
3.	Number and Name of the constituency and state		62, Purnea General Constituency (बिहार विधान सभा क्षेत्र)				
4.	Name of the Political party which set up the candidate (otherwise write 'Independent')		Bhartiy Janta Party(BJP)				
5.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)		NIL				
6.	(b) Total number of Pending cases where the court (s) have taken cognizance		NIL				
7.	PAN of		Year for which last Income Tax Return filed		Total Income Shown		
	(a) Candidate	AEOPK9402J	2015-16		5,53,599/-		
	(b) Spouse:	ADJPD8492M	2015-16		2,20,561/-		
	(c) Dependents		NIL		NIL		
8.	Details of Assets and Liabilities in rupees						
		Description	Self	Spouse	Dependent I	Dependent II	Dependent III
A.		Moveable Asset (Total value)	18,87,874.00	15,100/- Mobile& Gift Form Marriage & Other Gold (300gm) Rs.8,70,000/-, Silver (1Kg) Rs.40,000 (Curr. Mkt. Value) Total Rs. 9,25,100/-	NIL	NIL	NIL
B.		Immovable Asset		NIL	NIL	NIL	NIL

i.	Purchase Price and Development Cost of Immovable Property (Total Value) (31.03.16)	63,38,400.00 + 3,46,865.00 Total Value, 66,85,265.00	40,000.00 +15,38,025.00 Total Value 15,78,025.00	NIL	NIL	NIL
	ii. Approximate Current Market Price of Asset (Total Value) (31.03.2017)	1,39,82,400.00	46,86,000.00	NIL	NIL	NIL
9.	Liabilities			NIL	NIL	NIL
	(i) Government dues (Total) (31.03.16)	35,256.00	NIL	NIL	NIL	NIL
	(ii) Loans from Bank, Financial Institutions and others (Total) (31.03.16)	40,66,250.00	NIL	NIL	NIL	NIL
10.	Highest educational qualification: (1) मैट्रिक, सुमरित उच्चतर माध्यमिक विद्यालय बनमनखी, पूर्णियाँ (बिहार विद्यालय परीक्षा समिति पटना वर्ष-1974) (2) इंटरमीडिएट, ललित नारायण मिथिला विश्वविद्यालय, दरभंगा (बिहार) वर्ष-1976 (Give details of School / University education with full form of the certificate/ diploma/ degree Course) (Name of the school/College/University and the year in which the course was completed.					

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that :

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at.....**PURNEA**.....this, the02.....day of.....**APRIL**.....2017.

Vijay Kumar Singh
DEPONENT

- Note:** 1. Affidavit should be filed latest by 3.00 PM on the last date of filing nominations.
 2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.
 3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.
 4. The affidavit should be either typed or written legibly and neatly.

FORM ITR-V

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-2A, ITR-3, ITR-4S (SUGAM), ITR-4, ITR-5, ITR-7 transmitted electronically without digital signature] .
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year
2016-17.

PERSONAL INFORMATION AND THE
DATE OF ELECTRONIC
TRANSMISSION

Name VIJAY KUMAR KHEMKA			PAN AEOPK9402J	
Flat/Door/Block No SONOULI CHOWK	Name Of Premises/Building/Village		Form No. which has been electronically transmitted ITR-4	
Road/Street/Post Office	Area/Locality GULABBAGH		Status Individual	
Town/City/District PURNEA	State BIHAR	Pin 854326	Aadhaar Number	
Designation of AO (Ward / Circle) ITO WARD 3(1) PURNEA			Original or Revised ORIGINAL	
E-filing Acknowledgement Number 747621230310317			Date(DD-MM-YYYY) 31-03-2017	

COMPUTATION OF INCOME
AND TAX THEREON

1	Gross Total Income	1	553599
2	Deductions under Chapter-VI-A	2	85238
3	Total Income	3	468360
a	Current Year loss, if any	3a	0
4	Net Tax Payable	4	20431
5	Interest Payable	5	0
6	Total Tax and Interest Payable	6	20431
7	Taxes Paid		
a	Advance Tax	7a	0
b	TDS	7b	146052
c	TCS	7c	0
d	Self Assessment Tax	7d	0
e	Total Taxes Paid (7a+7b+7c +7d)	7e	146052
8	Tax Payable (6-7e)	8	0
9	Refund (7e-6)	9	125620
10	Exempt Income		
	Agriculture		0
	Others		578400
		10	578400

VERIFICATION

I, **VIJAY KUMAR KHEMKA** son/ daughter of **MANGAL CHAND KHEMKA**, holding Permanent Account Number **AEOPK9402J** solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to income-tax for the previous year relevant to the assessment year 2016-17. I further declare that I am making this return in my capacity as _____ and I am also competent to make this return and verify it.

Sign here _____ Date **31-03-2017** Place **PURNEA**

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

Identification No. of TRP	Name of TRP	Counter Signature of TRP

For Office Use Only
Receipt No

Filed from IP address **103.76.193.137**

Date

Seal and signature of
receiving official



AEOPK9402J04747621230310317EE8FEC200535FE925E8433834E9508C2890C88A7

Please send the duly signed Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka", by ORDINARY POST OR SPEED POST ONLY, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address **khemka4u@gmail.com**

INDIAN INCOME TAX RETURN VERIFICATION FORM

[Where the data of the Return of Income in Form ITR-1 (SAHAJ), ITR-2, ITR-2A, ITR-3, ITR-4S (SUGAM), ITR-4, ITR-5, ITR-7 transmitted electronically without digital signature].
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year
2016-17.

PERSONAL INFORMATION AND THE
DATE OF ELECTRONIC
TRANSMISSION

Name SUCHITRA DEVI KHEMKA		PAN ADJPD8492M	
Flat/Door/Block No W/O VIJAY KUMAR KHEMKA	Name Of Premises/Building/Village		Form No. which has been electronically transmitted ITR-1
Road/Street/Post Office N.H.-31	Area/Locality GULABBAGH		Status Individual
Town/City/District PURNEA	State BIHAR	Pin 854326	Aadhaar Number
Designation of AO (Ward / Circle) ITO WARD 3(1) PURNEA			Original or Revised ORIGINAL
E-filing Acknowledgement Number 683687480230317			Date(DD-MM-YYYY) 23-03-2017

COMPUTATION OF INCOME
AND TAX THEREON

1	Gross Total Income	1	220561
2	Deductions under Chapter-VI-A	2	7922
3	Total Income	3	212640
a	Current Year loss, if any	3a	0
4	Net Tax Payable	4	0
5	Interest Payable	5	0
6	Total Tax and Interest Payable	6	0
7	Taxes Paid		
a	Advance Tax	7a	0
b	TDS	7b	0
c	TCS	7c	0
d	Self Assessment Tax	7d	0
e	Total Taxes Paid (7a+7b+7c +7d)	7e	0
8	Tax Payable (6-7e)	8	0
9	Refund (7e-6)	9	0
10	Exempt Income		
	Agriculture	10	0
	Others		

VERIFICATION

I, **SUCHITRA DEVI** son/ daughter of **KAUSHAL KISHORE AGRA**, holding Permanent Account Number **ADJPD8492M** solemnly declare to the best of my knowledge and belief, the information given in the return and the schedules thereto which have been transmitted electronically by me vide acknowledgement number mentioned above is correct and complete and that the amount of total income and other particulars shown therein are truly stated and are in accordance with the provisions of the Income-tax Act, 1961, in respect of income chargeable to income-tax for the previous year relevant to the assessment year 2016-17. I further declare that I am making this return in my capacity as **and I am also competent to make this return and verify it.**

Sign here **_____** Date **23-03-2017** Place **PURNEA**

If the return has been prepared by a Tax Return Preparer (TRP) give further details as below:

Identification No. of TRP	Name of TRP	Counter Signature of TRP

For Office Use Only
Receipt No

Filed from IP address **103.76.193.137**

Date

Seal and signature of
receiving official



ADJPD8492M01683687480230317B36E2DC5777D064076006388D4E7F27ECD3C80A

Please send the duly signed Form ITR-V to "Income Tax Department - CPC, Post Bag No - 1, Electronic City Post Office, Bengaluru - 560100, Karnataka", by **ORDINARY POST OR SPEED POST ONLY**, within 120 days from date of transmitting the data electronically. Form ITR-V shall not be received in any other office of the Income-tax Department or in any other manner. The confirmation of receipt of this Form ITR-V at ITD-CPC will be sent to the e-mail address **sandeepaashish.co@gmail.com**